

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No 206- IA/75(AHM) 2023
ITEM No 207- IA/1139(AHM) 2022
ITEM No 208- IA/1140(AHM) 2023
In
CP(IB) 29 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jugal Hansal Brothers Through its Proprietor Smit N Soni**Applicant**
V/s

Octagon Communications Pvt Ltd**Respondent**

Order delivered on: 06/10/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Shalya Agarwal, Adv.
For the Respondent / SM : Mr. Sneh Purohit, Adv. for Mr. Aaditya Bhatt, Adv.
For the RA : Mr. Dheeraj Garg, Adv.
For the RP : Ms. Sejal Ronak Agrawal

ORDER

List the matter for hearing on 05.01.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)